

- 31 -

Annexure-2
Name of the Corporate Debtor: SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 20.03.2024

Sl.No.	Name of Creditor	Date of Claim received				Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No. - IBSI/PA-001/IP-P0153/
2017-2018/10322



28 MAR 2024